

DIVISION BENCH

ITEM NO.5

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.218/2024 IN CP (IB) No.29/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. V/S SUPERTECH ORB PROJECT PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Karan Kohli, : *For the Applicant/ RP*
& Ms. Palak Kalra, Advs.

ORDER

IA NO.218/2024

Ld. Counsel representing the Applicant/ RP is present through VC.

- 1.** This application has been filed for seeking exclusion of the time period in completion of the CIRP, in view of the fact that the CIRP was initiated *vide* an order dated 13.10.2023 passed by this Adjudicating Authority.
- 2.** There was an Appeal filed *vide* Company Appeal (AT) (Ins) No.1432 of 2023 before the Hon'ble NCLAT. When initially it, came up for hearing on 06.11.2023 before the Hon'ble NCLAT, the following order was passed by the Hon'ble NCLAT :-

7. List this Appeal on 07th December, 2023. In the meantime, IRP may proceed to collate the claims however shall not issue any Form-G.
- 3.** Ld. Counsel representing the RP states that this interim order has continued since then and the matter is now listed for hearing on 20.05.2024 before the Hon'ble NCLAT. In view of this, the Ld. Counsel representing the RP prays

-Sd-

-Sd-

That the exclusion may be granted in completion of the CIRP process from the date of passing of the order dated 06.11.2023 till the disposal of the aforesaid Appeal by the Hon'ble NCLAT, or till the time the order dated 06.11.2023 is amended in any manner.

4. In view of the aforesaid situation, this application is allowed and the exclusion is granted commencing from 06.11.2023 till the disposal of the aforesaid Appeal by the Hon'ble NCLAT, or amendment of the said order thereof in any manner.
5. Accordingly, IA No.218/2024 stands disposed off.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

25th April, 2024

Kavya Prakash Srivastava
(Stenographer)